

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:4298
ANSWERED ON:18.12.2014
SURVEY ON GROUND WATER
Tumane Shri Krupal Balaji

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Union Government provides financial and technological assistance to the State Governments to conduct survey and for monitoring and increasing the ground water level;
- (b) if so, the State-wise details for the last three years and the current year;
- (c) whether the Government has approved the proposals for investigation of ground water in hilly areas in the country;
- (d) if so, the details thereof;
- (e) the State-wise funds allocated and released by the Government for this purpose; and
- (f) the details of the action taken in this regard?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

(a) & (b) Central Ground Water Board (CGWB) under the Ministry of Water Resources, RD & GR carries out ground water monitoring, four times a year, on a regional scale through a network of observation wells in the Country. Ground water monitoring data of CGWB for pre-monsoon 2014, compared with decadal mean of pre-monsoon(2004-2013), indicates that out of total wells analyzed, around 39% of the wells are showing a decline in ground water level in various parts of the Country. Survey on ground water resource assessment is undertaken every two years in association with concerned State Governments. The latest survey of 2011 indicates presence of 1071 'Over-Exploited' areas, 217 'Critical' areas and 697 'Semi-Critical' areas in the country. CGWB had also undertaken the Demonstrative Rain Water Harvesting and Artificial Recharge Projects under the scheme of "Ground Water Management and Regulation" in priority areas, for enhancing ground water level. During XI Plan, 133 Rain Water Harvesting and Artificial Recharge Demonstration Projects were sanctioned for construction of 1661 structures. Details of financial assistance provided to States for last three years and current year are given at Annexure.

(c) & (d) Government has approved Aquifer Mapping and Management Programme under the scheme of Ground Water Management and Regulation of CGWB for XII Plan period, wherein, ground water investigation, is one of the activities. This has been taken up in 40783 sq.km in 10 hilly States namely Arunachal Pradesh, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand.

(e) & (f) The scheme of Ground Water Management and Regulation is a Central Sector Scheme, wherein, State-wise allocations of funds is not provisioned.